Title: Regarding inclusion of the Udhamsingh Nagar in the proposed Uttarakhand State.

श्री शम्शेर (संह दूलो (रोप्ड): अध्यक्ष महोद्य, उधम(संह नगर के बारे में में अपनी बात कहना चाहता हूं। सरकार जो बिल ला रही है, जि्समें वह उसे इंक्लूड करना चाहती है। अध्यक्ष जी, उससे पंजाबियों, बंगालियों और देश के दूसरे लोगों की भावनाएं जुड़ी हुई हैं। हमारे बुजुर्गों ने तराई के इलाके को फर्टाइल बना्या है और देश की मुख्यधारा में लाकर वहां अनाज का भंडार बढ़ाया है।

अध्यक्ष महोद्य: मि्स्टर दूलो, यह ्बात ज्ब बिल आ्ये त्भी बोलना, अ्भी नहीं।

श्री शमशेर (संह दूलो : ्यह बहुत ग्ंभीर मामला है। पंजा्बियों और बंगािल्यों के जज्बात इससे जुड़े हुए हैं। ्सरकार बिल लाना चाहती है। माननी्य जार्ज ्साह्ब की एक कमेटी बनी हुई है। कोई मीटिंग नहीं हुई, लोगों को सुना नहीं ग्या।…(व्यवधान)

अध्यक्ष महोद्य: यह बिल अभी तो इंट्रोड्यूस भी नहीं हुआ है, आप इस पर कैसे बोल रहे हैं।

श्री शमशेर सिंह दूलो : वहां के करीब 508 ग्राम प्रधानों ने दिल्ली में धरना दिया है।…(व्यवधान)

उन्होंने प्राइम मिनि्स्टर को नोट्स दिया है...(<u>व्यवधान)</u> लाखों फैमिलीज उज्ड़ने जा रही हैं। ्सरकार इस मामले में गम्भीर नहीं है।...(<u>व्यवधान)</u> हम चाहते हैं कि ्सरकार इस पर स्टेटमैंट दे।...(<u>व्यवधान)</u>

MR. SPEAKER: At the time of the consideration of the Bill, you can say all these things but not now.

Shri Ajoy Chakraborty to speak now.

...(Interruptions)

MR. SPEAKER: This should not go on record.

(Interruptions)*

* Not Recorded

SHRI BALBIR SINGH (JALANDHAR): The notice is in my name. Please allow me to speak for two minutes....(Interruptions)

MR. SPEAKER: The Bill has not yet been introduced in the House. How can you speak on that?

SHRI BALBIR SINGH: Tomorrow, the Bill is to be introduced in the House. Tomorrow is the last day of this Session.

MR. SPEAKER: You can raise it tomorrow but not today.

...(Interruptions)

MR. SPEAKER: This is not the procedure. It is not the proper way of raising the matter. Now, Shri Ajoy Chakraborty to speak.

SHRI BALBIR SINGH: Sir, I have given a notice.

MR. SPEAKER: You have given the notice. But the Bill has not yet been introduced in the House. Please understand that you can raise this at the time of the consideration only and not now. This is too early a stage.

...(Interruptions)

MR. SPEAKER: Nothing should go on record except Shri Ajoy Chakraborty's version.

(Interruptions)*

MR. SPEAKER: Even though it is not the consideration stage, I have allowed that hon. Member also. Please understand this.

SHRI BALBIR SINGH: That is what I wanted to tell you. It is in my name.

MR. SPEAKER: You cannot raise it now.